

Minutes of the meeting held on 11th February, 2015 at 1630 hrs.

Present :

Shri Vijai Sharma, Information Commissioner (in chair)

Shri Basant Seth, Information Commissioner

Shri Yashovardhan Azad, Information Commissioner

Shri Sharat Sabharwal, Information Commissioner

Shri M.A. Khan Yusufi, Information Commissioner

Prof. M.S. Acharyulu, Information Commissioner

Secretary to the Commission, assisted by Additional Secretary, and other officers assisting the Commission.

Agenda No. 1: Extension of existing contract for engagement of outsourced persons and awarding of new contract -

1. The Commission was apprised of the directions of Secretary, DOPT communicated vide letter No. 4/2/2012-IR dated the 6th February, 2015 that the decision taken during the meeting on 28.10.2014 stands and that the present tender issued by the CIC for outsourced persons, submitted for approval of competent authority, be scrapped and fresh tender be issued. Till the fresh contract is awarded, the existing engagement of outsourced persons may continue for smooth functioning of the Commission.

2. The Commission took note of the concurrence accorded by the FA (Home) on 9.01.2015 as follows : "CIC's proposal for award of fresh contract is concurred subject to approval of competent Administrative authority. It may be ensured that wages are prescribed as per Minimum Wages Act and increase/revision of wages proposed are justified and included in the relevant terms of the tender after obtaining the approval of the competent authority to the same". Subsequently, the FA (Home) advised vide note dated 5.3.2015 that the Department may take action in the matter as per the decision taken in the meeting dated 28.1.2015.

3. Considering the Commission's working requirements, necessitating engagement of experienced outsourced staff till such time regular staff is recruited, the Commission directs that the outsourced persons in the Commission continue to be engaged on wages fixed by the Commission as per the decision taken on 11.9.2012.

Action: JS (MoRe)/JS (Admn)

Agenda No. 2: Engagement of legal consultants –

The Commission was apprised of the directions of the Secretary, DOPT communicated vide letter in F. No. 4/2/2012-IR dated the 6th February, 2015 that sanction of engaging 11+2 = 13 legal consultants may be given subject

to keeping as many posts of assistants vacant as against the earlier approval of 16 legal consultants to be engaged with the Commission by DoPT vide letter dated 4th October, 2012. In this regard, Government was apprised of the Commission's view on the stand taken in Commission's meeting dated 2nd December, 2014 that each Commissioner should have at least two legal consultants considering the volume and complexity of legal issues while disposing appeals and complaints. The Commission directed the Secretariat to take up the matter with the DOPT for the engagement of at least two legal consultants per Commissioner without condition that any post be kept vacant. The Commission also directed the Secretariat to take up the case for engaging six legal consultants in Central Registry.

Action: JS (Admn)

Agenda Item – 3 – Progress on construction of CIC office building:

The Commission was apprised that the NBCC had floated the tender for selection of a Consultant/ Architect. The bids are to be opened on 22nd February, 2015 as informed by the NBCC. The five member jury for the selection of the Consultant/ Architect includes two officers from the Commission namely J.S (Admn) and J.S (MoRe) and 2 officers from the NBCC and one Professor of Department of Architecture and Regional Planning of IIT Kharagpur. The selection of the Consultant/ Architect is being finalized shortly.

Action: JS (MoRe)

Agenda – 4 – Any other item

- (i) At present the Consultants and the outsourced staff are not given any leave. The Commission directed the Secretariat to examine whether Casual Leave can be granted to both the consultants and the outsourced staff.
- (ii) The requirement of the space for accommodating the ICs, officers and Registries will be looked into while accepting additional space from the HUDCO authorities.

Action: JS (MoRe)

(S.P.Beck)

Joint Secretary (Admn.)

To

- (i) PPS to Information Commissioner (VS)
- (ii) PPS to Information Commissioner (BS)

- (iii) PPS to Information Commissioner (YA)
- (iv) PPS to Information Commissioner (SH)
- (v) PPS to Information Commissioner (MP)
- (vi) PPS to Information Commissioner (KY)
- (vii) PPS to Information Commissioner (SA)
- (viii) PPS to Secretary/PS Additional Secretary

Copy also to :

- (i) Registrar, CIC
- (ii) JS(MoRe)
- (iii) Shri D.C.Singh, DR
- (iv) Shri T.K.Mohapatra, DR
- (v) Shri Raghbir Singh, Consultant
- (vi) Shri V.K.Sharma, Consultant
- (vii) Shri R.L.Gupta, Consultant
- (viii) Shri Vijay Bhalla, Consultant
- (ix) Shri K.L.Das, Consultant
- (x) Shri Babu Lal, Consultant
- (xi) Shri Mallik, Scientist E, NIC with a request to upload the Minutes of the meeting on the website of the Commission.

(S.P.Beck)
Joint Secretary (Admn)